

INCOME TAX APPELLATE TRIBUNAL : DELHI BENCHES : NEW DELHI

Dated: 19.05.2026

NOTICE

It is hereby notified for information of all concerned that the **constitution of Dehradun Circuit Bench on 25.05.2026, 26.05.2026, 28.05.2026 & 29.05.2026** (Cause list attached) scheduled at **12:00 PM** through Hybrid Mode at **Court No. 02 at ITAT, Delhi Benches, New Delhi**, shall be as under:-

“Shri Satbeer Singh Godara, Hon’ble JM and Shri Manish Agarwal, Hon’ble AM”

Court Room 2	https://itatdelhizone.webex.com/meet/court_room_2	25191305622
--------------	---	-------------

This is issued with the approval of the Hon’ble Vice President (DZ).


Assistant Registrar

112

INCOME TAX APPELLATE TRIBUNAL, DEHRADUN

CAUSE LIST OF DB BENCH FOR 25-MAY-2026 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1195/DEL/2018	2013-14	[A] SIME DARBY ENGINEERING SDN BHD	
2	ITA 1196/DEL/2018	2014-15	[A] SIME DARBY ENGINEERING SDN BHD	
3	ITA 25/DDN/2024	2014-15	[A] CHAWLA ASSOCIATES	
4	ITA 26/DDN/2024	2013-14	[A] CHAWLA ASSOCIATES	
5	ITA 219/DDN/2024	2016-17	[A] CHAWLA ASSOCIATES	
6	ITA 246/DDN/2025	2017-18	[A] GEETA ADHIKARI	
7	ITA 247/DDN/2025	2020-21	[A] GEETA ADHIKARI	
8	ITA 271/DDN/2025	2018-19	[D] SANJAY KUMAR JUYAL	
9	CO 4/DDN/2026	2018-19	[A] SANJAY KUMAR JUYAL	
10	ITA 6/DDN/2026	2022-23	[A] MAYA AND CO	
11	ITA 37/DDN/2026	2022-23	[D] M B EXIM PRIVATE LIMITED	
12	ITA 42/DDN/2026	2014-15	[A] CH DARYA SING	
13	ITA 60/DDN/2026	2022-23	[A] SHREE NATH HONEY TRADING CO.	
14	ITA 61/DDN/2026	2023-24	[A] BW OFFSHORE HOLDINGS PTE. LTD.	
15	ITA 64/DDN/2026	2022-23	[A] M B EXIM PRIVATE LIMITED	
16	ITA 65/DDN/2026	2020-21	[A] RAJESH MEHTA	
17	ITA 69/DDN/2026	2015-16	[A] KASHMIRI LAL CONSTRUCTIONS PVTLTD	
18	ITA 70/DDN/2026	2016-17	[A] KASHMIRI LAL CONSTRUCTIONS PVTLTD	
19	ITA 74/DDN/2026	2019-20	[A] KASHMIRI LAL AGARWAL	
20	ITA 107/DDN/2026	2026-27	[A] IITR ALUMNI ASSOCIATION	
21	ITA 131/DDN/2026	2011-12	[A] BG EXPLORATION & PRODUCTION INDIA LIMITED	
22	ITA 132/DDN/2026	2012-13	[A] BG EXPLORATION & PRODUCTION INDIA LIMITED	
23	ITA 133/DDN/2026	2019-20	[A] BG EXPLORATION & PRODUCTION INDIA LIMITED	
24	SA 13/DDN/2026	2019-20	[A] BG EXPLORATION & PRODUCTION INDIA LIMITED	
25	ITA 114/DDN/2025	2014-15	[A] SBL PVT. LTD.	
26	ITA 125/DDN/2026	2012-2013	[A] VISHWANATH PRASAD	
27	ITA 126/DDN/2026	2017-18	[A] STATE BANK OF INDIA IMA BRANCH	
28	ITA 128/DDN/2026	2018-19	[A] UTC KARAMCHARI VETAN BHOGI RINN AND BACHAT SAHKARI SAMITI LTD	
29	ITA 129/DDN/2025	2019-2020	[A] MUKUL PATHAK	
30	ITA 130/DDN/2026	2018-2019	[A] JITENDRA KUMAR KATIYAR	
31	ITA 134/DDN/2026	2023-24	[A] M/S VEDIC BROADCASTING LIMITED	
32	ITA 135/DDN/2026	2016-17	[A] SURESH KUMAR	
33	ITA 136/DDN/2026	2017-18	[D] MOHIT AGARWAL	
34	ITA 137/DDN/2026	2017-18	[A] KASHMIRI LAL CONSTRUCTIONS PVTLTD	
35	ITA 155/DDN/2025	2017-18	[A] MI OVERSEAS LIMITED	

[Signature]

CAUSE LIST OF DB BENCH FOR 25-MAY-2026 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
36	ITA 156/DDN/2025	2020-21	[A] MI OVERSEAS LIMITED	
37	ITA 157/DDN/2025	2019-20	[A] MI OVERSEAS LIMITED	
38	ITA 1808/DEL/2015	2011-12	[A] NATIONAL OILWELL VARCO PTE LTD.	
39	ITA 1816/DEL/2015	2011-12	[D] M/S. NATIONAL OIL WELL VARCO PTE LTD.	
40	ITA 183/DDN/2025	2016-17	[A] MI OVERSEAS LIMITED	
41	ITA 19/DDN/2022	2018-19	[A] MI OVERSEAS LIMITED	
42	ITA 1331/DEL/2016	2011-12	[A] ONGC AS REPRESENTATIVE ASSESSEE OF PRACTICAL RESERVOIR SOLUTIONS LLC, USA	
43	ITA 1333/DEL/2016	2011-12	[A] ONGC AS REPRESENTATIVE ASSESSEE OF PETROLEUM CONSULTING AND TRAINING LTD., UK	
44	ITA 2484/DEL/2016	2011-12	[A] ONGC AS REPRESENTATIVE ASSESSEE OF COMPUTER MODELLING GROUP LTD.	
45	ITA 225/DDN/2025	2021-22	[D] BAKER HUGHES SINGAPORE PTE	
46	ITA 226/DDN/2025	2020-21	[D] BAKER HUGHES SINGAPORE PTE	
47	ITA 227/DDN/2024	2021-22	[A] SCHLUMBERGER SOLUTIONS PRIVATE LIMITED	
48	ITA 50/DDN/2025	2022-2023	[A] CAMERON (SINGAPORE) PTE. LTD.	
49	ITA 52/DDN/2020	2017-18	[A] DOLPHIN DRILLING LIMITED	
50	ITA 54/DDN/2025	2022-23	[A] BW OFFSHORE HOLDINGS PTE LTD	
51	ITA 5492/DEL/2018	2015-16	[A] DOLPHIN DRILLING LTD	
52	ITA 552/DEL/2016	2010-11	[A] ONGC AS REPRESENTATIVE ASSESSEE OF OPEN JOINT STOCK COMPANY, DONGIPROSHAKHT, UKRAINE	
53	ITA 553/DEL/2016	2010-11	[A] ONGC AS REPRESENTATIVE ASSESSEE OF FEDERAL STATE UNITARY ENTERPRISE- NATIONAL MINING RESEARCH CENTRE- SKOCHINSKY INSTITUTE OF MINING, RUSSIA	
54	ITA 2754/DEL/2016	2010-11	[A] DOLPHIN DRILLING LTD	
55	ITA 28/DEL/2022	2017-18	[A] RELAX PHARMACEUTICALS PRIVATE LIMITED	
56	ITA 3179/DEL/2015	2012-13	[D] M/S SAWHNEY BUILDERS	
57	ITA 3525/DEL/2016	2012-13	[A] ONGC AS REPRESENTATIVE ASSESSEE OF UNIVERSITY OF CALGARY, ALBERTA, CANADA	
58	ITA 6629/DEL/2016	2012-13	[A] DOLPHIN DRILLING LTD	
59	ITA 750/DEL/2013	2004-05	[D] M/S. SAIPEM SPA	
60	MA 11/DEL/2022	2010-11	[A] M/S. SMITH INTERNATIONAL INC.	
61	MA 12/DEL/2022	2010-11	[A] SMITH INTERNATIONAL INC.	
62	ITA 6407/DEL/2016	2013-14	[A] DGM-HEAD, CORPORATE TAX OIL AMND NATURAL GAS	
63	ITA 3927/DEL/2016	2012-13	[A] DEEPWATER PACIFIC 1 INC	
64	ITA 4/DDN/2022	2018-19	[A] BG INTERNATIONAL LIMITED	
65	ITA 6263/DEL/2016	2012-13 (F.Y. 2011-12)	[A] M/S. SHREEJI PROPACK PVT. LTD.	
66	ITA 6263/DEL/2016	2013-14 (F.Y. 2012-13)	[A] M/S. SHREEJI PROPACK PVT. LTD.	
67	ITA 6263/DEL/2016	2014-15 (F.Y. 2013-14)	[A] M/S. SHREEJI PROPACK PVT. LTD.	


Assistant Registrar
18-May-2026

INCOME TAX APPELLATE TRIBUNAL, DEHRADUN

CAUSE LIST OF D8 BENCH FOR 26-MAY-2026 (TUESDAY)

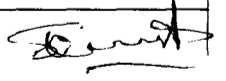
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 230/DDN/2025	2016-17	[A] ANITA RANI	
2	ITA 109/DDN/2026	2023-24	[A] MANAV JOHAR	
3	ITA 110/DDN/2026	2023-24	[A] MANJEET JOHAR	
4	ITA 121/DDN/2026	2023-24	[D] MANJEET JOHAR	
5	IT(SS)A 122/DDN/2026	2023-24	[D] MANAV JOHAR	
6	ITA 104/DDN/2026	2022-23	[A] M/S GLOBALMET INDUSTRIES (P) LTD.	
7	ITA 106/DDN/2026	2020-21	[A] HOTEL SURBHI PALACE INDIA PRIVATE LIMITED	
8	ITA 112/DDN/2026	2023-24	[A] CAMERON (SINGAPORE) PTE LTD.	
9	ITA 142/DDN/2026	2020-21	[A] ACHIN	
10	ITA 143/DDN/2026	2015-2016	[A] ASHOK TIWARI	
11	ITA 144/DDN/2026	2019-20	[A] JAGAT SINGH	
12	ITA 146/DDN/2026	2017-18	[A] AKRAM ANSARI	
13	ITA 148/DDN/2026	2014-15	[A] KAVITA RAHUA	
14	ITA 150/DDN/2026	2020-21	[A] M/S OIL & NATURAL GAS CORPORATION LIMITED	
15	ITA 151/DDN/2026	2023-24	[A] DOWSON TECHNOLOGY PRIVATE LIMITED	
16	ITA 152/DDN/2026	2014-15	[A] JANAK SINGH RAWAT	
17	ITA 153/DDN/2026	2015-16	[A] JANAK SINGH RAWAT	
18	ITA 154/DDN/2026	2018-19	[A] JANAK SINGH RAWAT	
19	ITA 155/DDN/2026	2018-19	[A] SHIKHAR CONSTRUCTIONS	
20	ITA 156/DDN/2026	2017-18	[A] SHIKHAR CONSTRUCTIONS	
21	ITA 157/DDN/2026	2022-23	[A] BG EXPLORATION & PRODUCTION INDIA LIMITED	
22	ITA 158/DDN/2026	AY 2017-18	[A] M/S OIL & NATURAL GAS CORPORATION LIMITED	
23	ITA 160/DDN/2026	2012-2013	[A] VISHWANATH PRASAD	
24	ITA 170/DDN/2026	2011-12	[A] SIME DARBY ENGINEERING SDN BHD	
25	ITA 171/DDN/2026	2012-13	[A] SIME DARBY ENGINEERING SDN BHD	


Assistant Registrar
18-May-2026

INCOME TAX APPELLATE TRIBUNAL, DEHRADUN

CAUSE LIST OF DB BENCH FOR 28-MAY-2026 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 87/DDN/2026	2015-2016	[A] RISHABH GUPTA	
2	IT(SS)A 88/DDN/2026	2016-2017	[A] RISHABH GUPTA	
3	IT(SS)A 89/DDN/2026	2014-2015	[A] RISHABH GUPTA	
4	IT(SS)A 90/DDN/2026	2015-2016	[A] SUBHANSHU GUPTA	
5	IT(SS)A 91/DDN/2026	2016-2017	[A] SUBHANSHU GUPTA	
6	IT(SS)A 96/DDN/2026	2018-2019	[A] GIRISH KUMAR GUPTA	
7	IT(SS)A 97/DDN/2026	2012-2013	[A] RISHABH GUPTA	
8	ITA 148/DDN/2025	2018-19	[A] BAKER HUGHES SINGAPORE PTE LTD.	
9	ITA 169/DDN/2025	2018-19	[D] BAKER HUGHES SINGAPORE PTE	
10	ITA 151/DDN/2025	2020-21	[A] TRANSLUMINA THERAPEUTICS PRIVATE LIMITED	
11	ITA 173/DDN/2025	2021-22	[D] SURESH	
12	ITA 7/DDN/2026	2015-16	[A] CHANDRA MOHAN	
13	ITA 8/DDN/2026	2017-18	[A] CHANDRA MOHAN	
14	ITA 9/DDN/2026	2020-21	[A] CHANDRA MOHAN	
15	ITA 10/DDN/2026	2018-19	[A] CHANDRA MOHAN	
16	ITA 11/DDN/2026	2014-15	[A] CHANDRA MOHAN	
17	ITA 12/DDN/2026	2021-22	[A] CHANDRA MOHAN	
18	ITA 13/DDN/2026	2016-17	[A] CHANDRA MOHAN	
19	ITA 14/DDN/2026	2019-20	[A] CHANDRA MOHAN	
20	ITA 80/DDN/2026		[A] SHRI DIGAMBA JAIN SAMAJ, DIGAMBAR JAIN MANDIR, LALTARO PUL, HARIDWAR-249401, UTTARKHAND, PAN-AARAS1307C	
21	ITA 92/DDN/2026	2024-25	[A] MANMOHAN SINGH	
22	ITA 113/DDN/2026	2015-16	[A] KAUSHALYA SINGH	
23	ITA 115/DDN/2026	2020-21	[A] RAGHU NATH ARORA	
24	ITA 116/DDN/2026	2021-22	[A] RAGHU NATH ARORA	
25	ITA 117/DDN/2026	2022-23	[A] RAGHU NATH ARORA	
26	ITA 118/DDN/2026	2020-21	[A] MEENA ARORA	
27	ITA 119/DDN/2026	2021-22	[A] MEENA ARORA	
28	ITA 120/DDN/2026	2021-22	[A] VIRAT ARORA	
29	ITA 172/DDN/2026	2017-18	[A] SANJAY TEWRAI	
30	ITA 174/DDN/2026	2013-14	[A] RESHMA	
31	ITA 175/DDN/2026	2022-23	[A] CLARIANT ICL SPECIALTY CHEMICALS PRIVATE LIMITED	
32	ITA 176/DDN/2026	2022-23	[A] JAI KISSAN FOODS	
33	ITA 177/DDN/2026	2022-23	[A] BJ SERVICES COMPANY MIDDLE EAST LIMITED	
34	ITA 178/DDN/2026	2017-18	[D] OIL AND NATURAL GAS CORPORATION LIMITED	
35	ITA 179/DDN/2026	2016-17	[A] ROHIT SINGH BOHRA	



CAUSE LIST OF DB BENCH FOR 28-MAY-2026 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
36	ITA 180/DDN/2026	2017-18	[A] ROHIT SINGH BOHRA	
37	ITA 181/DDN/2026	2016-17	[A] ROHIT SINGH BOHRA	
38	ITA 182/DDN/2026	2017-18	[A] ROHIT SINGH BOHRA	
39	ITA 183/DDN/2026	2013-14	[A] ROHIT SINGH BOHRA	
40	ITA 184/DDN/2026	2018-19	[A] ROHIT SINGH BOHRA	
41	ITA 185/DDN/2026	2018-19	[A] ROHIT SINGH BOHRA	


b/Assistant Registrar
18-May-2026

INCOME TAX APPELLATE TRIBUNAL, DEHRADUN**CAUSE LIST OF DB BENCH FOR 29-MAY-2026 (FRIDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	MA 3/DDN/2026	2020-21	[A] SMT. KUSUM KUJWAL	
2	MA 6/DDN/2026	2017-18	[A] RAMA YADAV	
3	MA 8/DDN/2026	2017-18	[A] MOHAMAD SALIM KHAN	
4	MA 9/DDN/2026	2013-14	[D] BHUPESH AGARWAL	
5	ITA 195/DDN/2025	2020-21	[A] BAKER HUGHES SINGAPORE PTE	
6	ITA 214/DDN/2025	2020-21	[D] BAKER HUGHES ASIA PACIFIC PTE. LTD	
7	MA 10/DDN/2026	2013-14	[D] NEERAJ AGARWAL	
8	MA 11/DDN/2026	2013-14	[D] ROHTAS KUMAR AGARWAL	
9	MA 12/DDN/2026	2013-14	[D] VINAY AGARWAL	


Assistant Registrar
18-May-2026

INCOME TAX APPELLATE TRIBUNAL, DEHRADUN

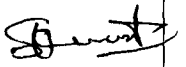
CAUSE LIST OF SMC BENCH FOR 25-MAY-2026 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 218/DDN/2024	2017-18	[A] CHAWLA ASSOCIATES	
2	ITA 43/DDN/2026	2015-16	[A] CHAWLA ASSOCIATES	
3	ITA 231/DDN/2025	2016-17	[A] M/S JAI MAA VAISHNAVI ENTERPRISES	
4	ITA 284/DDN/2025	2021-22	[A] VISHWANATH PAPER & BOARDS PRIVATE LIMITED	
5	ITA 59/DDN/2026	2019-20	[A] RAJESH MEHTA	
6	ITA 62/DDN/2026	2019-20	[A] SHREE NATH HONEY TRADING CO.	
7	ITA 63/DDN/2026	2020-21	[A] SHREE NATH HONEY TRADING CO.	
8	ITA 66/DDN/2026	2017-18	[A] SUNIL KUMAR VIRENDRA KUMAR TIMBER MERCHANTS PVT LTD	
9	ITA 82/DDN/2026	2011-12	[A] RAM CHANDAR SINGH BISTT	
10	ITA 124/DDN/2026	2019-20	[A] BAKSHISH SINGH	
11	ITA 127/DDN/2026	2019-20	[A] DINIEL RAJKUMAR	
12	ITA 138/DDN/2026	2017-18	[A] CHANCHALA BALLABH PANDEY	
13	ITA 1238/DEL/2018	2009-10	[A] VIJENDER SINGH (R/M)	


Assistant Registrar
18-May-2026

INCOME TAX APPELLATE TRIBUNAL, DEHRADUN**CAUSE LIST OF SMC BENCH FOR 26-MAY-2026 (TUESDAY)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 139/DDN/2026	2017-18	[A] AMAR PAL SINGH	
2	ITA 140/DDN/2026	2018-19	[A] SAMAY SINGH	
3	ITA 141/DDN/2026	2013-14	[A] GULSHAN KUKREJA	
4	ITA 145/DDN/2026	2017-18	[A] KRISHNA KUMAR MATHUR(D) THROUGH LEGAL HEIR, SARVESH KUMAR MATHUR	
5	ITA 147/DDN/2026	2014-15	[A] KAVITA PAHUJA	
6	ITA 149/DDN/2026	2017-18	[A] RAM LAL DHINGRA	
7	ITA 157/DDN/2026	2017-18	[A] BHARAT SINGH	
8	ITA 159/DDN/2026	2018-19	[A] MOHAMMAD KAMIL	
9	ITA 161/DDN/2026	2017-18	[A] MANIK GUJRAL	
10	ITA 162/DDN/2026	2016-17	[A] MOHIT AGARWAL	
11	ITA 163/DDN/2026	2017-18	[A] MOHIT AGARWAL	
12	ITA 164/DDN/2026	2018-19	[A] MOHIT AGARWAL	
13	ITA 165/DDN/2026	2019-20	[A] MOHIT AGARWAL	
14	ITA 166/DDN/2026	2020-21	[A] MOHIT AGARWAL	
15	ITA 167/DDN/2026	2021-22	[A] MOHIT AGARWAL	
16	ITA 168/DDN/2026	2015-16	[A] MOHIT AGARWAL	
17	ITA 105/DDN/2026	2020-21	[A] HOTEL SURBHI PALACE INDIA PRIVATE LIMITED	


Assistant Regist. ar
18-May-2026

INCOME TAX APPELLATE TRIBUNAL, DEHRADUN

CAUSE LIST OF SMC BENCH FOR 28-MAY-2026 (THURSDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 276/DDN/2025	2017-2018	[A] DARPAN SHARMA	
2	ITA 84/DDN/2026	2014-15	[A] SUBHANSHU GUPTA	
3	ITA 173/DDN/2026	2021-22	[A] JAI KISSAN FOODS	


Assistant Registrar
18-May-2026

INCOME TAX APPELLATE TRIBUNAL, DEHRADUN

CAUSE LIST OF SMC BENCH FOR 29-MAY-2026 (FRIDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	MA 7/DDN/2026	2017-18	[A] MOHAMAD SALIM KHAN	


Assistant Registrar
18-May-2026